

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 389 OF 2018 & IA No. 763 OF 2018

Dated: 31st October, 2019

In the matter of:

Uttarakhand Power Corporation Ltd

.... Appellant(s)

Versus

M/s. Greenko Budhil Hydro Power Pvt. Ltd. & Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **05.02.2020**.

Court Master

NR